

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

CP(IB) 187 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2021**

**Name of the Company:** Durst image Technology India Pvt Ltd  
V/s  
Cengres Tiles Ltd

**Section:** 9 of the Insolvency & Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Jwail Soneji appeared for the Operational Creditor.

Learned PCS Mr. Kunjal Dalal appeared for the Corporate Debtor.

The pleadings in the matter are complete.

The matter stands adjourned for further consideration to 23.03.2021

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 2nd day of January, 2021